

**IN THE HIGH COURT OF ORISSA,**  
**CUTTACK**

Realisation of Court Fees received towards  
NOT READY Certified Copy Applications

**Date : 19.11.2025**

SL. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	BRAJA MOHAN SARANGI	93084/2025	19.11.2025	CRLMP/1474/2025	10		C	
2	M.MOHANTY	93092/2025	19.11.2025	CRLMC/2734/2025	10		C	
3	K.JENA	93093/2025	19.11.2025	CRLMC/4683/2025	10		C	
4	P.K.MOHANTY	93100/2025	19.11.2025	RPFAM/302/2024	10		C	
5	D P DASH	93143/2025	19.11.2025	WP (C) /14530/2019	7		U	
6	K PARIDA	93147/2025	19.11.2025	FAO/27/2018	10		U	
7	S K SAHOO	93148/2025	19.11.2025	WP (C) /6708/2016	10	3.00, 3*3.00 DMS	U	
8	N ROUT	93149/2025	19.11.2025	ELPET/19/2024	10		U	
9	P BEHERA	93150/2025	19.11.2025	WP (C) /2392/2025	10		U	
10	S K PARIDA	93151/2025	19.11.2025	WP (C) /29427/2025	10		U	
11	JYOTI RANJAN NAYAK	93158/2025	19.11.2025	WP (C) /702/2025	7	15.00, 3*15 PAPER LESS	U	
12	P BEHERA	93159/2025	19.11.2025	CONTC/1267/2025	10		U	
13	A K MISHRA	93205/2025	19.11.2025	WP (C) /16579/2025	10		C	
14	P K MOHANTY	93233/2025	19.11.2025	CRA/210/1998	7		U	
15	H K MOHANTA	93235/2025	19.11.2025	WP (C) /14969/2004	10		U	
16	J R BARIK	93238/2025	19.11.2025	WP (C) /13754/2015	10		U	
17	M BEHERA	93240/2025	19.11.2025	WP (C) /22419/2023	10		U	
18	P K ROUTRAY	93243/2025	19.11.2025	WA/2560/2023	10		U	
19	M N MOHANTY	93248/2025	19.11.2025	WP (C) /16916/2016	10		U	
20	A K OTTA	93251/2025	19.11.2025	LAA/13/2020	10	4.00, 3*4 SENT TO XEROX	U	
21	D D NAIK	93252/2025	19.11.2025	WP (C) /2961/2023	10		U	
22	R PRADHAN	93254/2025	19.11.2025	WP (C) /9605/2022	10		U	
23	S.BARIK	93259/2025	19.11.2025	TRP (C) /357/2025	10		C	
24	D K SAHU	93269/2025	19.11.2025	WP (C) /31702/2025	10		U	
25	B K SWAIN	93276/2025	19.11.2025	ABLAPL/12974/2025	10		U	
26	P K MOHANTY	93279/2025	19.11.2025	COA/1/2025	10		U	
27	A K BISWAL	93282/2025	19.11.2025	WP (C) /28738/2025	10		U	

28	A MISHRA	93290/2025	19.11.2025	CMP/1053/2025	10		U	
29	S RATH	93292/2025	19.11.2025	CRLMC/3399/2025	10		U	
30	D K BEHERA	93293/2025	19.11.2025	WP (C) /20958/2025	10	4.00, 3*4 PAPERLESS	C	
31	P C DAS2	93298/2025	19.11.2025	WP (C) /9191/2025	10		U	
32	B.K.NAYAK	93331/2025	19.11.2025	ABLAPL/10509/2025	10		C	
33	N K ROUT	93371/2025	19.11.2025	WP (C) /24111/2023	7		U	
34	C R KAR	93372/2025	19.11.2025	MATA/105/2023	10		U	
35	S. DAS	93374/2025	19.11.2025	MSA/37/2025	10		U	
36	M BEHERA	93375/2025	19.11.2025	RSA/64/2012	10		U	
37	S S JENA	93376/2025	19.11.2025	RFA/10/2009	10		U	
38	S. DAS	93377/2025	19.11.2025	MSA/38/2025	10		U	
39	SATYABAN BEHERA	93378/2025	19.11.2025	CRLREV/461/2025	10		U	
40	S S JENA	93380/2025	19.11.2025	LPA/5/2014	10		U	
41	A DAS	93382/2025	19.11.2025	CONTC/8070/2024	10		U	
42	A K MOHANTY	93383/2025	19.11.2025	WP (C) /5640/2009	10	DOCUMENT AVAILABLE IN DMS, COURT FEE TO BE PAID	U	
43	J. R. BEHERA	93384/2025	19.11.2025	WP (C) /30583/2025	10		U	
44	A K MOHANTY	93385/2025	19.11.2025	WA/142/2009	10	DOCUMENT AVAILABLE IN DMS, COURT FEE TO BE PAID	C	
45	A K MOHANTY	93387/2025	19.11.2025	CONTC/1243/2010	10	DOCUMENT AVAILABLE IN DMS, COURT FEE TO BE PAID	U	
46	N SAHOO	93388/2025	19.11.2025	RSA/514/2004	10		U	
47	P K SWAIN	93390/2025	19.11.2025	OJC/10651/1998	10	DOCUMENT AVAILABLE IN DMS, COURT FEE TO BE PAID	U	
48	S NAYAK	93392/2025	19.11.2025	RSA/80/2009	10		U	
49	N. K. ROUT	93394/2025	19.11.2025	WP (C) /18695/2025	10		U	
50	SATYABAN BEHERA	93395/2025	19.11.2025	CRLMP/1275/2025	10		U	
51	P K SWAIN	93399/2025	19.11.2025	WP (C) /28870/2025	10		U	
52	P K SWAIN	93400/2025	19.11.2025	CRLMC/4801/2025	10		U	
53	S SAHU	93407/2025	19.11.2025	WPCRL/118/2025	10		U	

54	T K BARIK	93408/2025	19.11.2025	WP (C) /26906/2025	10		U	
55	T K BARIK	93409/2025	19.11.2025	RPFAM/312/2025	10		U	
56	S. R. PATTNAIK	93436/2025	19.11.2025	WP (C) /32362/2025	7		U	
57	S. R. PATTNAIK	93437/2025	19.11.2025	WP (C) /28850/2025	7		U	
				Total	552			

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